

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 3666
TO BE ANSWERED ON 21ST DECEMBER, 2015

EXPORTS FROM LABOUR-INTENSIVE SECTORS

3666. SHRI ANANDRAO ADSUL:
SHRI PRATHAP SIMHA:
SHRI ASADUDDIN OWAISI:
SHRI DHARMENDRA YADAV:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- a) the total quantity and value of merchandise exports from labour-intensive sectors of the country during the last three years and the current year, year and sector wise;
- b) whether the Government has conducted any study to analyse and identify the sectors which are lagging behind in international trade and if so, the details and the results thereof;
- c) whether the Government has reviewed the impact of previous stimulus package for the sectors which are lagging behind in exports particularly the labour-intensive sectors; and
- d) if so, the details and the outcome thereof along with the measures taken by the Government to promote the exports from the labour-intensive sectors?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (सीतारमण निर्मला श्रीमती)(स्वतंत्र प्रभार)
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

- (a) The quantity and value of merchandise exports from key labour-intensive sectors of the country during the last three years and the current year, year and sector-wise is given below:

(Value figures in US\$ Million)

COMMODITY GROUP	QTY Unit	2012-13		2013-14		2014-15		2015-16 (APR TO SEP)	
		QTY	VAL	QTY	VAL	QTY	VAL	QTY	VAL
CARPET(EXCL. SILK) HANDMADE			1089.55		1175.80		1358.20		718.90
COTTON FABRICS, MADEUPS ETC.			4710.50		5118.60		5516.40		2668.30
COTTON RAW INCLUDING WASTE	TON	2056696754	3747.70	1947686	3637.70	1142528	1900.20	317830	474.60

COTTON YARN	TON	1047116	3532.30	1310879	4550.40	1253342	3937.40	656839	1878.10
HANDICRAFTS(EXCL..HANDMADE CARPETS)			989.70		1499.30		1378.00		839.20
HANDLOOM PRODUCTS			515.30		373.00		369.55		196.50
HAND TOOL, CUTTING TOOL OF METALS			695.40		711.10		755.70		325.50
JUTE HESSIAN			161.00		141.70		126.00		57.80
JUTE YARN	TON	43759	40.50	24963	23.45	23567	22.60	12965	13.60
JUTE, RAW	TON	33801	17.50	44016	18.80	37390	19.40	10934	5.50
MANMADE YARN,FABRICS,MADEUPS			4536.00		5183.65		5275.00		2457.40
OTHER JUTE MANUFACTURES			135.40		152.80		112.50		107.70
PROCESSED FRUITS AND JUICES			473.40		547.10		592.25		273.30
PROCESSED VEGETABLES			202.65		213.00		281.75		126.80
READY MADE GARMENTS COTTON INCLUDING ACCESSORIES			8443.60		9106.70		9282.80		4454.85
READY MADE GARMENTS MANMADE FIBRES			2521.20		3148.95		3997.10		2156.40
READY MADE GARMENTS OF OTHR TEXTLE MATRL			1453.85		2190.80		2941.65		1633.50
READY MADE GARMENTS SILK			236.70		236.55		304.00		148.85
READY MADE GARMENTS WOOL			293.40		307.50		307.70		158.50
SPORTS GOODS			206.60		236.45		274.50		127.10
FINISHED LEATHER	KGS	52941695	1093.90	67163410	1285.10	64503936	1331.20	27490798	572.35
FOOTWEAR OF LEATHER			1690.60		2025.70		2279.00		1109.90

SOURCE: DGCIS

Note: Quantity figures cannot be given for all commodity groups because of absence of a common unit of measurement amongst all export items in a particular commodity group/sector.

(b) to (d) The Government monitors the export performance of different sectors and takes need based measures from time to time, keeping in view the global economic environment. Department of Commerce/Directorate General of Foreign Trade engages with stake holders including Export Promotion Councils to assess the export sector situation.

Based on the assessments and feedback received from exporting community, Government has taken suitable measures to promote exports including by the labour intensive sectors, which include:

- (i) The Foreign Trade Policy (FTP) 2015-20 introduced on 1st April, 2015, has implemented two new schemes, namely, 'Merchandise Exports from India Scheme'(MEIS) for incentivising export of specified goods to specified markets and 'Service Exports from India Scheme' (SEIS) for increasing exports of notified services from India. Recently in October, 2015, the government has reviewed and expanded country coverage and enhanced incentives for some lines under Merchandise Exports from India Scheme (MEIS) and included certain additional products for coverage.

- (ii) The Foreign Trade Policy 2015-20 has also introduced several measures for facilitating trade and improving 'Ease of doing business' by reducing the number of mandatory documents required for export and import to three each. In order to facilitate faster processing and enable working in 24*7 mode, DGFT has facilitated submission of various applications and documents in online mode, as well as online payment of application fees through credit/debit cards and electronic fund transfer from 53 banks. CBEC has also facilitated integration of Plant Quarantine and FSSAI with EDI system of Customs for purposes of export and import. SEZ Online system has also been integrated with Custom's EDI system. These measures will facilitate trade by reducing transaction cost and time.

- (iii) The State Governments have been requested to develop their export strategy, appoint export commissioners, address infrastructure constraints restricting movement of goods, facilitate refund of VAT/Octroi/State level

cess, address other issues relating to various clearances etc. and build capacity of new exporters, in order to promote exports.

- (iv) Recently, the Government has also introduced Interest Equalisation scheme on Pre and Post Shipment Rupee Export Credit w.e.f. 01.04.2015 for select product lines under 416 ITC (HS) Codes at 4 digit level and exports made by all Micro, Small and Medium Enterprises across all ITC(HS) codes. Operational guidelines have been notified vide RBI Circular No. 62 dated 04.12.2015 and are available at RBI website www.rbi.org.in . This scheme will facilitate access to export credit at competitive rates.
